

and maintenance who are also acquiring land. The information except that of Himachal Pradesh is being collected and will be laid on the Table of the House.

(c) Approximately, 821.67 hectares of land (787.44 hectares by Himachal Pradesh Government and 34.23 hectares by NHAI) is to be acquired for the National Highways in Himachal Pradesh.

(d) The land has been partly acquired and there is a statutory limit of two years to complete the acquisition from the date of issue of the notification.

(e) and (f) A total of 56 disputes have been reported which are under trial in various Courts/Arbitrators. As these disputes are to be settled by the Courts/Arbitrators. There is no fixed time limit for their settlement.

Proposal for Inter-State roads from Chhattisgarh

1290. SHRI SHREEGOPAL VYAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the proposal received from Chhattisgarh for inter-State roads of economic importance; and

(b) the details of the decision taken in each case?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Two proposals, viz. (i) widening and strengthening from Km.15/2 to 37/5 (SH-7) of Dhanora Moorungaon Road costing Rs. 1565.00 lakhs and (ii) upgradation (Strengthening and widening) of Khairagarh Ateriya-Joratari Road costing Rs.1130.21 lakhs were received from State Government of Chhattisgarh.

(b) The proposals were not framed in accordance with the Ministry's guidelines and were accordingly returned for re-casting.

Four laning of NH-87 between Rampur and Nainital

1291. SHRI KAMAL AKHTAR:

SHRI NAND KISHORE YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to four lane NH-87 between Rampur and Nainital;

(b) whether widening of the bridge/construction of a new bridge on river Bhakhra at Bilaspur is also proposed under this project;

(c) if so, the details thereof and if not, the reasons therefor,

(d) whether Government is also aware that the stretch between Rampur and Rudrapur on NH-87 is in a state of severe neglect and has more than one foot deep craters as the tarmac has been washed off in the rains; and

(e) the steps taken to repair the highway in this stretch and by when the work would be completed?